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THE HIRE-PURCHASE (REPEAL) ACT, 2005

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NO. 31 OF 2005

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[23rd June, 2005.]

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An Act to repeal the Hire-purchase Act, 1972.

BE it enacted by Parliament in the Fifty-sixth Year of the Republic of India as follows:-

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1.

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Short title.

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1. Short title.-This Act may be called the Hire-purchase (Repeal) Act, 2005.

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2.

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Repeal of Act 26 of 1972.

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2. Repeal of Act 26 of 1972.-The Hire-purchase Act, 1972 is hereby repealed.

T. K. VISWANATHAN,

Secy. to the Govt. of India.

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